

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A No. 2001/2016**

New Delhi, this the 26<sup>th</sup> day of October, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri C.P.S. Munda, aged 65 years  
S/o. Late Shri Baldev Singh Munda,  
Village Charid,  
Post – Ethey,  
Distt – Khunti (Jharkhand)-835 216.

...Applicant

(By Advocate: Ms. V. Deepti)

Vs.

1. Union of India,  
Through the Secretary,  
Ministry of Information & Broadcasting,  
'A' Wing, Shastri Bhawan,  
New Delhi – 110 001.
  
2. Director,  
Song & Drama Division,  
Ministry of Information & Broadcasting,  
9<sup>th</sup> Floor, Soochna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi- 110 003. ....Respondents

(By Advocate: Shri Ramzan Khan for Mr. Hanu Bhaskar)

**ORDER (ORAL)**

**Justice Permod Kohli :**

Placed on record is a copy of order dated 21.06.2017 whereby the applicant has been granted second financial upgradation from the scale of Rs.9300-34800/- with grade pay of Rs.4800/- (pre-revised) to the scale of Rs.9300-34800 with grade pay of Rs.5400/- (pre-revised) with effect from 23.10.2009.

2. The prayer made by the applicant in this O.A is for grant of 2<sup>nd</sup> financial upgradation with effect from the same date however, in a further higher pay scale of Rs.15600-39100/- with Grade Pay of Rs.6600/-. As a matter of fact, the applicant is only entitled to a financial upgradation to the next higher grade which has been granted by the respondents vide order dated 21.06.2017. The prayer of the applicant for grant of two steps higher scale and grade pay is not admissible under the MACP scheme. Thus, the primary relief sought by the applicant has been granted by the respondents. In so far the claim of the interest is concerned, we decline the same. With this observation, the O.A stands disposed of. The benefit of the pay scale shall be released within a period of three months from the date of receipt of a certified copy of this order.

**(K.N. Shrivastava)**  
**Member(A)**

**(Justice Permod Kohli)**  
**Chairman**

/mbt/